

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.222 OF 2023 (WZ)

Mrs Mangal W/o Vishnu Bodkhe and 4 Ors ...Applicant

Vs

Ms Matrix Life Science Pvt Ltd and 3 others ..Respondent

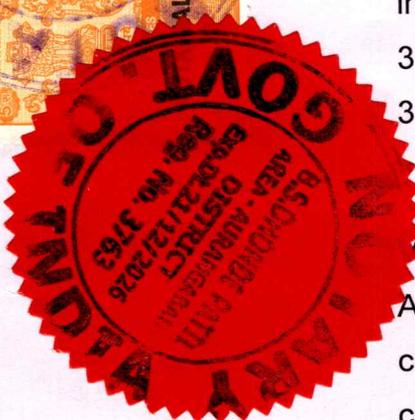
Affidavit in reply on behalf of MPCB in compliance of order dated 22.4.2023

I, Manish Holkar, aged about 55 years, Occupation- Service, the Regional Officer of the Maharashtra Pollution Control Board, having my office at Paryavaran Bhavan Plot No A-4/A, MIDC Chikhalthana, Sambhajinagar, do hereby state on solemn affirmation as under :-

1. I say and submit that the Respondent Board has issued work order in favour of IIT Powai for conduct of assessment of Ground Water Contamination and Mitigation Plan based on detailed assessment of contaminated ground water at Paithan MIDC area, Chatrapati Sambhaji Nagar vide letter dated 2.4.2024. However, IIT Powai has informed inability to do the aforesaid exercise vide letter Email dated 3.5.2024. A copy of said Email received from IIT, Powai dated 3.5.2024 is enclosed and marked as an **Annexure I**.

In view of above, the Respondent Board has appointed M/s Visvesvaraya National Institute of Technology, S Ambazari Road, Ambazari, Nagpur 440010, for "Assessment of ground water contamination and mitigation plan based on detailed assessment of contaminated ground water at Paithan MIDC, Chatrapati Sambhajinagar". A copy of said work order dated 1/7/2024 is enclosed and marked as an **Annexure II**.

2. It is submitted that the VNIT will submit its report accordingly.



IDENTIFIED BY

Shri / Smt. Adv. Sanjay Salunkhe
No. Chh. Sambhajinagar

AFFIDAVIT

BEFORE ME

Solemnly Affirmed Before Me By Shri / Smt.

Manish Holkar

B. S. DHONDE PATIL
Notary Govt. of India
Reg. No.: 3763

Age 55 Years Occu.: Service

At Chatrapati Sambhajinagar
Chh. Sambhajinagar Dist. Chh. Sambhajinagar

Identified by _____

Manish Holkar
(Manish Holkar)
Regional Officer
Chatrapati Sambhajinagar

BEFORE ME

7-8-24
Bhaskar Shriram Dhonde Patil
B.A.L.L.B., D.L.L. & L.W.
Advocate & Notary Govt. of India
AREA-AURANGABAD DIST

- 7 AUG 2024

Re: Fw: Mangal Bodake order dated 22/4/24

Anil Dikshit <akd.iitb@gmail.com>

Fri 03-05-2024 15:56

To: SRO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajnagar1@mpcb.gov.in>

Cc: Dr. Vishwajeet Thakur <ps0@mpcb.gov.in>; EEPL Indra Kant Jha <indraashish@gmail.com>; RO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajnagar@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>

We wish to inform you that IIT Bombay has declined to work on any NGT related project.

You may make alternate arrangements for all those projects to avoid any inconvenience or deadline.

Regards

Prof Anil Dikshit

On Thu, 2 May 2024 at 1:55 PM, SRO Chhatrapati Sambhaji Nagar <srochhatrapatisambhajnagar1@mpcb.gov.in> wrote:

Sir,

Pls find attached herewith the copy of order passed in the matter O.A. No.222/2023 Mrs. Mangal W/O Vishnu Bodkhe & 4 Ors Versus M/s. Matrix Life Science Pvt. Ltd. & 3 Ors. dated 22.04.2024. You are requested to go through the order passed by the Hon'ble NGT on 22.04.2024 (relevant paragraphs are 15 to 18), act accordingly and submit the report within time for further submission to the Hon'ble NGT .

Thanks & Regards,

**Deepak R. Bansod,
Sub-Regional Officer,
Maharashtra Pollution Control Board,
Chhatrapati Sambhajnagar.**



"SAVE PAPER"-THINK BEFORE YOU PRINT!

POWER BEHIND ENVIRONMENT...M.P.C.B.

From: Smita Madhav Khatavkar <lo1@mpcb.gov.in>

Sent: 02 May 2024 13:02

To: RO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajnagar@mpcb.gov.in>; SRO Chhatrapati Sambhaji Nagar <srochhatrapatisambhajnagar1@mpcb.gov.in>

Cc: Dr. Vishwajeet Thakur <ps0@mpcb.gov.in>

Subject: Fw: Mangal Bodake order dated 22/4/24

Relevant paragraphs are 15 to 18 , you are requested to inform the IIT , Powai and start executing. Next date is 8/8/24. IIT, Poway has to visit the spot in question in the month of May , prior to monsoons. Pl do the needful and ensure compliance of the Hon'ble NGT Order dated 22.4.2024.

**Thanks & Regards,
(Smita Madhav Khatavkar)**

MAHARASHTRA POLLUTION CONTROL BOARD

Tel.: 24010437/24020781/24014701
 Fax : 24024068 / 24044531
 Website : www.mpcb.gov.in
 E-mail : jdair@mpcb.gov.in



Kalpataru Point, 2nd - 4th Floor,
 Opp. PVR Cinema,
 Near Sion Circle, Sion (E),
 Mumbai - 400 022.

No. BO/JD(APC)/TB/B- 0037

Date: - 01/07/2024

To,
 Director,

Visvesvaraya National Institute of Technology,
 S Ambazari Road, Ambazari, Nagpur – 440010

Annexure-B

Sub – Work order for ---

- 1) Assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajnagar.
- 2) Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.
- 3) Preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

- Ref –**
- 1) Order passed by Hon'ble NGT in OA No. 222/2023 (WZ on 23/04/2024)
 - 2) Order passed by Hon'ble NGT in OA No. 198/2023 (WZ on 29/11/2023)
 - 3) Order passed by Hon'ble NGT in OA No. 32/2020 (WZ on 22/09/2023)
 - 4) This office letter dated 13/05/2024 regarding inviting proposals.
 - 5) Your proposal dated 30/05/2024.
 - 6) Meeting held on 24/06/2024.

Sir,

In accordance to the above referred subject and orders passed by Hon'ble NGT vide above ref. no. 1 to 3 Board has invited proposals for Assessment of Ground Water Contamination and mitigation plan and Preparation of Action Plan for restoration of Environment. Accordingly, MPC Board has received your proposal dated 30/05/2024 vide ref no.5 followed by presentation held on 24/06/2024. Further, MPC Board has decided to award works for Assessment of Ground Water Contamination and mitigation plan and Preparation of Action Plan for restoration of Environment to your organization with following Objectives, Scope of Work and Deliverables with payment terms and conditions: -

- 1. Project assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajnagar.**

A. Objectives:

- Assessment of Groundwater Contamination and mitigation plan based on the detailed assessment of the ground water at Paithan MIDC area, Chhatrapati Sambhaji Nagar.


 01/07/24

B. Scope of work:

- Detailed survey of the study area.
- Study of contaminated from last Three-decade Land use and Land cover.
- GIS mapping of the study area (focus shall be on all possible sources)
- Topographical study of the project area.
- Detailed assessment of the groundwater contamination.
- Assessment of soil, groundwater, surface water, crop, and animal Scat. Short term mitigation plan based on the finding of Phase-1.
- Report submission.

C. Project Duration:

- The time duration of the project shall be 60 working days from receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Methodology:

- Study area identification and source identification.
- Land Use and Land cover study of last three decades to understand the change of land use practices in the last three decades. Topographical study of the defined area.
- Assessment of groundwater, surface water, crops, soil, and animal scat. Sample shall be collected from the study area to check level of contamination, if any, through physicochemical and metal analysis.
- Water sample collection and analysis. Water samples shall be collected from monitoring wells to check the level of contamination, if any, through physicochemical and metal analysis.

E. Deliverables:

- Detailed project report titled "Assessment of Groundwater Contamination and mitigation plan for the contaminated ground water at Paithan MIDC area" based on Phase-I studies.

F. Support from MPC Board:

- Representative from MPCB for guidance and technical co-ordination. MPCB shall take the review of the work progress on monthly basis.

G. Payment Terms

Sr. No.	Expenditure Head	Amount
1	Professional Charges	9,00,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	5,00,000/-
	Total Cost	14,00,000/-
	Tax as applicable (GST 18%)	2,52,000/-
	Cost payable	16,52,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report



1/1/24

2. **Proposal for Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.**

A. Objectives:

- Restoration of Environment by Preparing an Appropriate Environmental Action Plan.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days from date of receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

F. Payment terms

Sr. No.	Expenditure Head	Amount
1	Professional Charges	7,20,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	4,80,000/-
	Total Cost	12,00,000/-
	Tax as applicable (GST 18%)	2,16,000/-
	Cost payable	14,16,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report


01/11/24

3. Proposal for preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

A. Objectives:

- Preparation of Action Plan for Restoration of Environment in connection with the Goyal Ganga Bibvewadi Project.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days from the date of receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

F. Payment Terms:-

Sr. No.	Expenditure Head	Amount
1	Professional Charges	7,20,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	4,80,000/-
	Total Cost	12,00,000/-
	Tax as applicable (GST 18%)	2,16,000/-
	Cost payable	14,16,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report



In view of above, you are hereby requested to start the work on issuance of this work order and submit report after completion of work in timely manner.

This is issued with the approval of the Competent Authority of the Board.


(Dr. V.M. Motghare) ०६/१२/२५
Joint Director (Air Pollution Control)

Copy for necessary action:-

1. Chief Account Officer, MPC Board, Mumbai – you are directed to release payment in favor of M/s. VNT, Nagpur.
2. PSO/RO Aurangabad/RO Pune/ SRO Aurangabad/SRO Pune-I/II/ SSO Central Lab/SSO Aurangabad/Pune—They are directed to assist the VNIT, Nagpur team during the studies carried out in the field.